

Inland Water Transport

*1171. **Shri T. Subramanyam:** Will the Minister of Transport and Communications be pleased to state:

(a) whether as a long term measure, it has been planned to extend the inland water transport canal from Mangalore to Coondapur in Mysore State, and link it with the West coast canal system of Kerala State; and

(b) whether the operation of ferries to transport men and materials and to guard against loss of life and property has been considered?

The Minister of Transport and Communications (Shri Jagjivan Rana):

(a) and (b): The required information has been called for from the State Government and will be laid on the Table of the Sabha as soon as it is received.

Dam on Ajoy River

*1173. **Shri Shree Narayan Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Central Government's proposal for the constitution of an inter-State board to settle the difference of opinion with Bihar on the question of erecting a dam on the River Ajoy has been given effect to;

(b) if so, the nature of the constitution of the Board; and

(c) whether the Board has commenced its work?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No; Sir.

(b) and (c): Do not arise.

रिक्शा चालक संस्थाएं

*११७७. श्री धर्वालिंगम : क्या सामुदायिक विकास, पंचायती राज और सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रिक्शा चालक संस्थाएँ (रिक्शा प्लस मोसाइटीज) बनाने की कोई प्रस्थापना है ;

(ख) यदि हाँ, तो ऐसी एक संस्था मद्रास में स्थापित की जायेगी ।

(ग) यदि नहीं, तो उस के क्या कारण हैं ; और

(घ) कितनी और कैसी वित्तीय सहायता देने का विचार किया गया है ?

सामुदायिक विकास, पंचायती राज और सहकार मंत्रालय में उपमंत्री (श्री श्यामधर मिश्र) (क) जी हाँ ।

(ख) मद्रास में एक समिति गठित की गई है ।

(ग) प्रश्न ही नहीं उठता ।

(घ) केन्द्रीय सरकार निम्न मुविषाएं देगी :—

(१) राज्य सरकारों को उतना ऋण दिया जायेगा जितना कि वे समितियों को रिक्शाएँ खरीदने के लिये देगी । इसकी अधिकतम सीमा २०,००० रुपये प्रति समिति होगी ।

(२) राज्य सरकारों को प्रबन्धकीय व्यय के लिये वित्तीय सहायता देने हेतु अनुदान । यह सहायता ३ से ५ वर्षों की अवधि में प्रति समिति ६०० रुपये तक दी जायेगी । यह वित्तीय सहायता राज्य सरकारों के साथ ५० : ५० के आधार पर बाँटी जायेगी ।

Per Capita Consumption of Electricity in Andhra Pradesh

*1180. **Shrimati Vimla Devi:** Will the Minister of Irrigation and Power be pleased to state:

(a) the per capita consumption of electricity in Andhra Pradesh as on 3rd March, 1962; and

(b) the reasons for such low consumption?

The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan): (a) About 22 kwh;

(b) This has been due to non-completion of some of the Second Plan power projects on account of difficulties in securing the necessary foreign exchange.

Hirakud Dam Project

***1182. Shri Y. N. Singha:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether compensation to all those who have been affected by the Hirakud Dam Project has been paid; and

(b) if so, the total amount that has been paid?

The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan): (a) So far about 90% of the total compensation has been paid.

(b) A sum of Rs. 4,37,72,638.65 nP. has been paid so far.

Recommendations of the School Health Committee

***1185.** { Shri H. N. Mukerjee:
Shri Prabhat Kar:

Will the Minister of Health be pleased to state:

(a) whether Government have completed consideration of the recommendations made by the School Health Committee; and

(b) whether top priority will be given to implementing recommendations regarding the provision of meals to school children?

The Minister for Health (Dr. Sushila Nayar): (a) and (b). The recommendations made by the School Health Committee are still under consideration.

Doctors in Rural Areas

***1186. Shri Surendra Pal Singh:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that trained and qualified doctors are reluctant to go and man the dispensaries in the rural areas; and

(b) if so, what steps are being taken by Government to persuade or force such persons to go to the rural dispensaries

The Minister for Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) Most State Governments have taken steps to (i) improve the terms of service, (ii) to grant a public health or non-practising allowance; and (iii) to provide residential accommodation etc. to attract medical men to rural areas.

A statement showing the additional facilities and incentives given by the State Governments/Administrations to qualified doctors serving in rural areas is placed on the Table of the Sabha. [Placed in Library. See LT-No. 161/62]

प्रयाग में मालगाड़ी से रेल कर्मचारि
कट जाना

*११८७. { श्री राम सेवक यादव :
श्री जि० मंडल

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १६ मई, १९६२ को प्रयाग रेलवे स्टेशन (उत्तर रेलवे) पर दो "की मैन" माल गाड़ी से कुचल कर मर गये ; और

(ख) यदि हां, तो दुर्घटना के क्या कारण थे ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) (क) और (ख) एक की मैन और